

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 8/2002

Vinod Kumar Raikwar,
aged about 49 years, son of
Late-B.L. Raikwar, Service-
Personal No. 701673/MCO
O.S. Gr. I-M.C.O. Section,
G.C.F. Jabalpur, Resident of
H. No. 594-Near Hanumantal P.S.
Jabalpur M.P.

... Applicant

V e r s u s

1. Union of India,
Through the Secretary of
Defence Ministry, South
Block, New Delhi.
2. Works Manager (Admn.),
O/o. General Manager,
G.C.F. Jabalpur M.P.
3. General Manager,
G.C.F. Jabalpur M.P.

... Respondents

Counsel :

Shri K.S. Thakur for the applicant.
Shri K.N. Pethia for the respondents.

Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri Sarweshwar Jha - Member (Admnv.).

O R D E R (Oral)

(Passed on this the 15th day of January 2003)

A copy of M.A. No. 1401/2002 was served upon the learned counsel for the applicant. By filing MA No. 1401/2002, the respondents prayed to dismiss the original application filed by the applicant for want of jurisdiction. It was submitted that the applicant was asked to submit the relevant documents in support of his claim of being a member of Scheduled Tribe within 7 days, ^{and that} _{the} Caste certificate issued in favour of the applicant was cancelled by the Collector, Jabalpur, and that the remedy available to the applicant was to move the

Om. Singh

Collector, Jabalpur or the competent authority. The learned counsel for the applicant also submitted that the matter may be disposed of by directing the applicant to move the Collector, Jabalpur in this regard. Accordingly, this Original Application is disposed of with the aforesaid direction.

Final hearing file

(SARWESHWAR JHA)
MEMBER (A)

N.N. Singh
(N.N. SINGH)
VICE CHAIRMAN

प्रृष्ठांकन सं. ओ/न्या.....जबलपुर, दि.....
प्रतिपादित दिन दिनांक.....

(1) एकांकी विधायिका बोर्ड, जबलपुर K.S. Shukla, M.A.
(2) एकांकी विधायिका बोर्ड, कोलांगल K.S. Shukla, M.A.
(3) एकांकी विधायिका बोर्ड, कोलांगल K.N. Pathak, M.A.
(4) विधायिका बोर्ड, जबलपुर सचिव
सूचना एवं आदर्शयोग कार्यवाही का

J. N. Jha
उपसचिव
17/11/63

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